

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2754
ANSWERED ON 17TH MARCH, 2022**

DRIVER TRAINING INSTITUTE

2754. SHRI RATTAN LAL KATARIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to set up driver training institutes in Public Private Partnership (PPP) mode in the country;**
- (b) if so, the details thereof;**
- (c) the number of such institutes set up in the States of Haryana, Punjab, Himachal Pradesh and Jammu-Kashmir, district-wise;**
- (d) whether these institutes are also working on any plan to impart training to drivers of new technology vehicles; and**
- (e) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) The Ministry of Road Transport & Highways has implemented a nation-wide scheme of setting up of Driver Training Institutes (DTIs) since FY 2002-03. The scheme was renamed as Institute of Driving Training & Research (IDTR) in 12th FY Plan period (2012-17) with central financial assistance of Rs.17.00 crore and land requirement of 10 acre. A new component as Regional Driver Training Centre (RDTCs) with financial assistance of Rs.5.00 crore and land requirement of 3 acre was added in the 12th Five Year plan period. During the 14th Finance Commission Cycle period, another new component as Driving Training Centre (DTC) at district level with

financial assistance of 50% of the project cost (Maximum Rs.1.00 crore) and land requirement of 2 acre was added. The scheme continues during the current 15th Finance Commission Cycle period with financial assistance of Rs.17.25 crore for one IDTR, Rs.5.50 crore for one RDTTC and 50% of the project cost (Maximum Rs.1.00 crore) for one DTC.

Till date, 31 IDTRs including erstwhile DTIs and 6 RDTTCs have been sanctioned by the Ministry under the scheme to different States/UTs.

(c) Details of Training Institutes set up in the States/U.T. of Haryana, Punjab, Himachal Pradesh and Jammu-Kashmir, under the said scheme of MoRT&H, are as under:

S. No.	State/UT	Project	District/location
1	Himachal Pradesh	DTI	Jessore
2	Haryana	DTI	Bahadurgarh
3	Haryana	IDTR	Bhiwani
4	Himachal Pradesh	IDTR	Sarkaghat
5	Jammu & Kashmir	IDTR	Jammu

(d) & (e) The basic objective of the scheme is to set up a full-fledged training institute with driving test track to provide quality training to commercial vehicle drivers, improve road and environment safety and strengthen overall mobility on roads. The details of main activities/programmes at these institutions are

- Impart Induction Training Course in Heavy Motor Vehicles Driving.**
- Impart Induction Training Course in Light Motor Vehicles Driving.**
- Conduct Training Course for Driving Instructors of Private Driving Schools.**
- Conduct three-days Training Course on Safe Transportation of Hazardous Goods.**
- Conduct one-day Refresher Training Course on Safe Transportation of Hazardous Goods.**
- Conduct Refresher and Orientation Training Course for Drivers who are in service.**
- Test and select drivers by various organizations.**
